

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 23.02.2023**

**Misc. Application No. 1366 of 2023**  
**In**  
**Appeal No. 672 of 2022**

Mr. Ankit Goel

..... Applicant  
(Org. Appellant)

Versus

Securities and Exchange Board of India

... Respondent

Mr. Hitesh C. Soni, Advocate with Ms. Vaishali Soni, Advocate i/b  
Hitesh Soni & Associates for the Applicant.

Mr. Ravishekhar Pandey, Advocate with Mr. Ratan Singh, Ms. Neha  
Rautela, Advocates i/b Agama Law Associates for the Respondent.

ORDER :-

1. List for admission on February 28, 2024.

Ms. Meera Swarup  
Technical Member

23.02.2024  
PTM